

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
SUPPLEMENTARY CAUSE LIST
DATED 15.11.2019 (FRIDAY)
COURT OF CHAIRPERSON
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice Venugopal M., Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 3618 of 2019 in Comp. App. (AT) (Ins) No. 1068 of 2019	DBS Bank Ltd, Singapore. Vs. Shailendra Ajmera & Anr.	Anindita Roy Chowdhuty	Raunak Dhillon

By Order

**-sd/-
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